

Annexure 7

Name of the Corporate Debtor: Samson and Sons Builders and Developers Private Limited; Date of commencement of LIQUIDATION: 26th April 2023; List of Stakeholders as on 26.04.2023

List of Other Stakeholders, If any (Other than Financial Creditors and Operational Creditors)

Sl. no	Name of Stakeholder	Details of claim Received		Details of Claims admitted						Amount of contingent claim	Amount of any mutual dues ,that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks ,if any
		Date of receipt	Amount claimed	TotalAmount of claim admitted	Nature of Claim	Amount covered by Lien or attachement pending disposal(Y/N)	Whether Lein /attache ment removed	Amount covered by Guranatee	%of share in total amount of claims admitted					
1	Bija Raveendran Nair & Sreeja Raj	20.05.2023	11,07,939	11,07,939				0.05%			0		Acknowledged and replied on 23.06.2023. As per Kerala State Disputes Redressal Commission order No 174/2016 dated 8% interest is to be calculated from 20-05-2015 till the date of realisation. An amount of 7,00,000 as compensation and 50,000 filing fee @ 8% int from the date of filing of application comes under other creditors.	
2	Mallika Kurup	22.05.2023	67,30,055	7,61,836				0.04%			59,68,219		As per the court order the compensation of 5,00,000 plus interest @ 8% and cost of litigation of 50,000 is treated as other creditors.	
3	Thankamma koshy (POA- George Koshy)	23.05.2023	40,19,493	40,19,493				0.19%			0		Unpaid sellers of land - Selene project. Since claimed interest is lower than the calculated interest, lower amount is considered. The claimant has calculated interest from 30.01.2016 to 25.04.2023. No ID proof provided.	
4	Suju Susan Kosh Koshy P. George Anil Jacob Koshy (POA- George Koshy)	23.05.2023	40,19,493	40,19,493				0.19%			0		Unpaid sellers of land - Selene project. Since claimed interest is lower than the calculated interest, lower amount is considered. The claimant has calculated interest from 30.01.2016 to 25.04.2023. No ID proof provided.	
5	Saramma Koshy (POA- George Koshy)	25.05.2023	40,19,493	40,19,493				0.19%			0		Unpaid sellers of land - Selene project. Since claimed interest is lower than the calculated interest, lower amount is considered. The claimant has calculated interest from 30.01.2016 to 25.04.2023. No ID proof provided.	

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6	Rachel Koshy (POA-George Koshy)	25.05.2023	40,19,493	40,19,493					0.19%			0	Unpaid sellers of land - Selene project. Since claimed interest is lower than the calculated interest, lower amount is considered. The claimant has calculated interest from 30.01.2016 to 25.04.2023. No ID proof provided.	
7	Mohan John Mathew,Babitha Saira Mathewand DeepakJoseph Mathew (POA-George Koshy)	25.05.2023	40,19,493	40,19,493					0.19%			0	Unpaid sellers of land - Selene project. Since claimed interest is lower than the calculated interest, lower amount is considered. The claimant has calculated interest from 30.01.2016 to 25.04.2023. No ID proof provided.	
8	Mary Koshy (POA-George Koshy)	25.05.2023	40,19,493	40,19,493					0.19%			0	Unpaid sellers of land - Selene project. Since claimed interest is lower than the calculated interest, lower amount is considered. The claimant has calculated interest from 30.01.2016 to 25.04.2023. No ID proof provided.	
9	George Koshy	25.05.2023	40,19,493	40,19,493					0.19%			0	Unpaid sellers of land - Selene project. Since claimed interest is lower than the calculated interest, lower amount is considered. The claimant has calculated interest from 30.01.2016 to 25.04.2023. No ID proof provided.	
10	Annie Koshy, (POA-George Koshy)	25.05.2023	40,19,493	40,19,493					0.19%			0	Unpaid sellers of land - Selene project. Since claimed interest is lower than the calculated interest, lower amount is considered. The claimant has calculated interest from 30.01.2016 to 25.04.2023. No ID proof provided.	
11	Jacob Koshy (POA-George Koshy)	25.05.2023	5,71,51,947	5,71,51,947					2.65%			0	Unpaid sellers of land - Selene project. Since claimed interest is lower than the calculated interest, lower amount is considered. The claimant has calculated interest from 30.01.2016 to 25.04.2023. No ID proof provided.	

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12	A C Oommen	25-11-2021	2,00,000	2,00,000	Home buyer				0.01%			0		as per RERA Under CCP No 47/2021, dated 23-02-2021 from 24-02-2014 compensation of 200000 is treated as other creditors since it is a court order. Since not claimed under liquidation, Amount under CIRP is admitted
13	Chiramel Mathai Mammen & Keny Varghese Mammen	24-11-2021	1,00,000	1,00,000	Home buyer				0.00%			0		as per RERA Under CCP No 23/2021, dated 22-01-2021 from 23-09-2014 compensation of 100000 is treated as other creditors since it is a court order.Since not claimed under liquidation, Amount under CIRP is admitted.
14	Dr. Biju Murali	25-11-2021	15,00,000	15,00,000	Home buyer				0.07%			0		As per refund agreement dtd 12.02.2016 executed btwn CD & Mr.Biju Murali, it is agreed that compensation of Rs.15 Lacs is agreed to be paid.Since not claimed under liquidation, Amount under CIRP is admitted
15	Dr. C R Manoj (POA V K Rajendran)	25-11-2021	1,05,000	1,05,000	Home buyer				0.00%			0		As per RERA order, CCP No.38/2021 dtd 23.10.2021 the complainant is eligible for loss of Rs.1 Lac. Since not claimed under liquidation, Amount under CIRP is admitted.
16	Eby Dios Kandachamkulam	26-11-2021	1,50,000	1,50,000	Home buyer				0.01%			0		as per RERA Under CCP No 24/2020, dated 15-02-2021 from 01-12-2012 compensation of 150000 is treated as other creditors since it is a court order.Since not claimed under liquidation, Amount under CIRP is admitted.
17	George John/Elezabeth Shirly	26-11-2021	1,00,000	1,00,000	Home buyer				0.00%			0		as per RERA Under CCP No 19/2020, dated 22-01-2021 from 09-05-2015 compensation of 100000 is treated as other creditors since it is a court order.Since not claimed under liquidation, Amount under CIRP is admitted
18	Jiji Joseph	25-11-2021	1,00,000	1,00,000	Home buyer				0.00%			0		as per RERA Under CCP No 36/2021, dated 23-10-2021 from 19-03-2014 compensation of 100000 is treated as other creditors since it is a court order.Since not claimed under liquidation, Amount under CIRP is admitted.

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19	K V Samuel	11-01-2022	3,00,000	3,00,000	Home buyer				0.01%			0		as per RERA Under CCP No 114/2020, dated 22-01-2021 from 01-01-2014 compensation of 300000 is treated as other creditors since it is a court order. Since not claimed under liquidation, Amount under CIRP is admitted.
20	Lissy Antony	27-11-2021	2,00,000	2,00,000	Home buyer				0.01%			0		as per RERA Under CCP No 21/2020, dated 22-01-2021 from 01-02-2013 compensation of 200000 is treated as other creditors since it is a court order.Since not claimed under liquidation, Amount under CIRP is admitted.
21	Shajeel Abdul Rasheed & Anisa Shajeel	26-11-2021	1,00,000	1,00,000	Home buyer				0.00%			0		As per Order of KRERA in CCP No.03/2021, 08/2021, 15/2021, 36/2021, 37/2021, 38/2021, 42/2021, 45/2021, 47/2021, 49/2021 and 165/2020 dt. 23rd October 2021 compensation is treated as other creditors.Since not claimed under liquidation, Amount under CIRP is admitted
22	Thomas Kanjirappallil Eapen	24-11-2021	2,00,000	2,00,000	Home buyer				0.01%			0		as per RERA Under CCP No 15/2021, dated 19/7/2014 compensation of 200000 is treated as other creditors since it is a court order.Since not claimed under liquidation, Amount under CIRP is admitted.
23	Sara Mathews& Minu Mariam Mathews	26-11-2021	2,00,000	2,00,000	Home buyer				0.01%			0		RERA order CCP No.22/2020 dtd 22.01.2021 compensation of 200000 is treated as other creditors since it is a court order.Since not claimed under liquidation, Amount under CIRP is admitted.
24	Shibu George	27-11-2021	1,81,000	1,81,000					0.01%			0		as per Arbitration case No 1/2017, dated 14/7/2018 compensation of 181000 is treated as other creditors. Since not claimed under liquidation, Amount under CIRP is admitted.
25	Manju Varghese(POA-Mathew Philips Mathews)	25-11-2021	3,00,000	3,00,000	Home buyer				0.01%			0		Interest @14.05% as per RERA Under CCP No 42/2021, dated 23-10-2021 from 30-05-2013. Compensation of 300000 is treated as other creditors since it is a court order.Since not claimed under liquidation, Amount under CIRP is admitted

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26	Estheramma Raju	05-09-2022	1,05,000	1,05,000	Home buyer				0.00%			0		Interest @14.05% as per RERA Under CCP No 37/2021, dated 20-05-2022 from 07-08-2013. Compensation of 105000 is treated as other creditors since it is a court order.Since not claimed under liquidation, Amount under CIRP is admitted.
27	S Abdul Shakeer & Shajana Shakeer	30-11-2021	2,05,000	2,05,000	Home buyer				0.01%			0		As per Order of KRERA in CCP No.49/2021, dt. 16th June 2022 compensation is treated as other creditors.Since not claimed under liquidation, Amount under CIRP is admitted.
28	Ashkar Hamsa	03-09-2022	1,00,000	1,00,000	Home buyer				0.00%			0		As per Order of KRERA in CCP No.08/2021, dt. 23rd October 2021 compensation is treated as other creditors.Since not claimed under liquidation, Amount under CIRP is admitted.
28	<b>TOTAL (B)</b>		<b>10,12,91,885</b>	<b>9,53,23,666</b>					<b>4.42%</b>			<b>59,68,219</b>		